

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 9606/2016

DWARIKESH SUGAR INDUSTRIES LTD.

Appellant(s)

VERSUS

STATE OF U.P. . & ORS.

Respondent(s)

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Date : 06-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Tanuj Agarwal, Adv.
M/S. Parekh & Co., AOR

For Respondent(s)

Mr. Akshat Kumar, AOR
Mr B.N. Dubey, Adv.
Ms Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 5 are duly represented.

Statement of case has not been filed and time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
06.07.2018

hj